

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 5/RP/2017

IN

Petition No. 68/TT/2016

Subject : Review petition for review of the Order dated 29.7.2016 in
Petition No. 68/TT/2016.

Date of Hearing : 23.5.2017

Coram : Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : LANCO Teesta Hydro Power Limited

Respondents : Power Grid Corporation of India Limited and 12 others

Parties present : Shri Mazag Andrabi, Advocate, LANCO
Shri Varun Kapur, Advocate, LANCO
Shri Jatinder Singh, LANCO
Shri Mukesh Bharar, PGCIL
Shri Ramachandra, PGCIL
Shri S.S. Raju PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

The learned counsel for the PGCIL sought 4 weeks' time to file their reply which was not objected by the petitioner.

2. The Commission directed the respondents to file their replies by 21.6.2017 and the petitioner to file rejoinder, if any, by 3.7.2017 and to list the petition on 11.7.2017.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

